

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1759/2006

(From the judgement and order dated 25/01/2006 in CRLA No. 302/2005 of The HIGH COURT OF

JUDICATURE AT BOMBAY)

ANIL MURLIDHAR DESHMUKH

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for bail,permission to file additional documents and office report )

Date: 13/07/2006 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Mr. S.K. Nandy,Adv.(Mentioned by)

Mr. Shivaji M. Jadhav, Adv.

For Respondent(s)

Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following

O R D E R

List along with SLP(Crl.)No.1575/2006 etc.

(G.V.Ramana)

Court Master

( Veera Verma )

Court Master

(Mentioned slip enclosed)